

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SANWARIYA FURNACES PRIVATE LIMITED
OPERATING IN MANUFACTURING M.S. INGOTS AT BHIWADI, RAJASTHAN
Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1. Name of the corporate debtor alongwith PAN/CIN/LLP No.	Sanwariya Furnaces Private Limited CIN: U27109RJ2012PTC037629
2. Address of the registered office	Reg. Office: F-642-643, Industrial Area, Khushkhera Bhiwadi Rajasthan - 301707
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Details regarding fixed assets has not been provided by suspended board members. On the basis of provisional transaction audit report, fixed assets, viz., Land & Building, Plant & Machinery, valued more than Rs. 1,50,00,000/- were sold before the commencement of CIRP of corporate debtor. Further, RP reserves the right to file an application for avoidance of transaction as per IBC, 2016.
5. Installed capacity of main products/ services	Corporate Debtor was manufacturing M.S. Ingots. For the F.Y. ended on 31.03.2020, the total revenue of corporate debtor was Rs. 18,58,95,644/-
6. Quantity and value of main products/ services sold in last financial year	Financial Year 2020-21: Total Revenue : 60,20,988/-
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed Invitation with eligibility criteria includes the requisite details. The Detailed Invitation shall be shared on request basis on email. Contact: 8369561797 Email Id: cirp.sfpl@decoderesolvency.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As mentioned in Point 8 above
10. Last date for receipt of expression of interest	March 01, 2023 ^{Note1}
11. Date of issue of provisional list of prospective resolution applicants	March 08, 2023 ^{Note1}
12. Last date for submission of objections to provisional list	March 13, 2023 ^{Note1}
13. Process email id to submit EOI	cirp.sfpl@decoderesolvency.com

Note:

- These timelines are extended pursuant to approval from Committee of Creditors (CoC). The timelines as stated above remain subject to modification by the COC. Further, extended timelines of Form-G are subject to the extension of CIRP period by Adjudicating Authority.



(Signature)
Sd/-
Jayprakash Bansilal Somani
IP Registration No.: IBBI/PA-003/IP-N00262/2019-20/12976
Reg. Add: B-851, 1st Floor, Shivaji Marg (Charch Wali Gali),
New Ashok Nagar, Delhi - 110096
Resolution Professional of Sanwariya Furnaces Private Limited
AFA Validity: April 25, 2023

Date: 13.02.2023
Place: Delhi